

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

① APPLICATION NO 306 OF 2002

Applicant (s)

Respondent (s)

Advocate for
Applicant (s)

Advocate for
Respondents (s)

Notes Of the Registry

Orders Of The Tribunal

23/09/04
Mr. Vijay Mehta, Counsel for the applicant
Mr. Kuldeep Mathur, for the respondents (1 to 4)
None present for others respondents.
D.B. not formed. Put up for
hearing on 05/10/04. SR

G. R. PATWARDHAN
Adm. Member

....

05.10.2004

Mr. Vijay Mehta, counsel for the applicant.
Mr. Kuldeep Mathur, counsel for respondent
Nos. 1 to 4.
None present for other respondents.

Heard.

The learned counsel for the
applicant submits that the reliefs asked for
by him in the O.A. have already been granted
and thus, the O.A. has become infructuous and
hence, he wants to withdraw this O.A.

The Original Application stands
dismissed as withdrawn, accordingly.

(GR)
(G.R. Patwardhan)
Adm. Member

(Kul)
(Kuldeep Singh)
Vice Chairman

R-5, 7, 8, 9 & 12
Repl. not
filed
in
30/9/04

R/C
G.R. Patwardhan
G.R. Patwardhan
For Kuldeep
Mathur
Adm.

Recd Copy

Signature

Singh

10/10/04

Copy
12/10/04

RECEIVED
J. R. PATWARTZ
March 1962

Part II and III destroyed
in my presence on 30/10/2013
under the supervision of
section officer (J) as per
order dated 18/10/2013

[Signature]
Section officer (Record) 30.10.2013